

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

107. Company Appeal/78/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: PR. Commissioner of Income Tax

V/s.

Registrar of Companies Mumbai..

SECTION 252(3) OF COMPANIES ACT, 2013

---

**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Adv. Prachi Wazalwar a/w Adv. Shawn Fernandes for the Income Tax  
Department is present.

1. Ld. Counsel for the Appellant submits that she has recently received  
the authority from Income Tax Department to appear in the matter and  
seeks some time to inspect the documents and obtain the certified copy  
of the cases.
2. At her request, list on **21.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)